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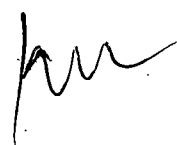
CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO.2494/2002

This the 21st day of October, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. Amit Sharma  
S/o Shri Sushil K. Sharma  
Aged 28 years (DOB: 6/6/74)  
R/o 19 Ami Chand Khand  
Giri Nagar-Kalkaji  
New Delhi-110019.
2. Ms. Shashi Gupta  
D/o Shri S.P. Gupta,  
Aged 43 years (DOB: 15.4.59)  
R/o B-92 Janata Flats,  
Rampura  
Delhi-110035.
3. Vinay Kumar  
S/o Shri Mukh Lal Das  
Aged 27 years (DOB: 4.1.75)  
R/o E-120 Dilshad Garden  
Shahdara Delhi-110095.
4. Dhananjay  
S/o Shri Rampal  
Aged 22 years (DOB: 12.5.80)  
R/o A-141 Kidwai Nagar,  
New Delhi-110003.
5. Shyam  
S/o Shri Raghbir  
Aged 26 years (DOB: 2.12.75),  
R/o H-77, Type-II,  
SJH Staff Quarters,  
West Kidwai Nagar,  
New Delhi-110023.
6. Dhan Singh  
S/o Shri Mahabir Singh  
Aged 26 years (DOB: 1.4.76)  
R/o 1262 R.K. Puram Sec.I,  
New Delhi-110022.
7. Rajinder S. Chauhan,  
S/o Shri Gokul Singh,  
Aged 26 years (DOB: 12.2.76)  
R/o G-52 Nanakpura  
New Delhi-110021.
8. Ashok Badoni  
S/o Shri H.M. Badoni  
Aged 26 years (DOB: 1.1.76)  
R/o B-448  
Sewa Nagar,  
New Delhi-110003.
9. Bhawan Singh  
S/o Shri Umed Singh  
Aged 27 years (DOB: 12.9.74)



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R/o D-377 Pkt.III  
Bindapur DDA Flats  
New Delhi-110059.

10. Vishambar Datt  
S/o Shri Hari Ram  
Aged 32 years (DOB: 5.10.69)  
R/o Qr.No.866  
Sector-I, R.K. Puram,  
New Delhi-110022.

11. Tara Datt  
S/o Shri Hari B. Joshi  
Aged 29 years (DOB: 25.5.73)  
R/o QR.No.745 Sec.II,  
Sadiq Nagar,  
New Delhi-110049.

12. Harish Kumar Gehlot  
S/o Shri R.S. Gehlot  
Aged 28 years (DOB: 18.3.73)  
R/o B-2/67 Vijay Enclave  
Palam-Dabri Road  
New Delhi-110045.

13. Praveen Sharma  
S/o Shri Dharam Singh  
Aged 23 years (DOB: 1.9.78)  
# 1/11173 Subhash Park  
Shahdara  
New Delhi-110032.

14. Hari Singh Pal  
S/o Shri Mata Din Pal  
Aged 26 years (DOB: 18.10.75)  
# 93 Scindia Properties Compound  
Sarojani Nagar  
New Delhi-110023.

15. Sushil Kumar Yadav  
S/o Shri Mahavir Singh Yadav  
Aged 22 years (DOB: 10.4.79)  
R/o RZ/38/323 Gali No.7,  
Geetanjali Park  
West Sagar Pur,  
New Delhi-110046.

16. Yogesh Sharma  
S/o Shri Krishan Sharma,  
Aged 25 years (DOB: 20.1.76)  
R/o D-16 C.C. Colony  
Rana Pratap Bagh,  
New Delhi-110007.

17. Rohtash Kumar  
S/o Shri Daulat Ram  
Aged 27 years (DOB: 12.11.74)  
R/o # 38 Khem Chand Market  
Khanpur Extension,  
New Delhi-110062.

18. Ravi  
S/o Shri Dhani Ram  
Aged 22 years (DOB: 25.10.79)  
R/o K-4/11 Mohan Garden  
Uttam Nagar,



19. New Delhi-110059.  
 Pradeep  
 S/o Shri Ram Rattan  
 Aged 25 years (DOB: 05.12.76)  
 R/o Village & PO Dhansa  
 New Delhi-110073.

20. Ram Kishore Kalson  
 S/o Shri Daya Ram Kalson  
 Aged 26 years (DOB: 20.08.75)  
 R/o Z-89 Dayagsir Marg  
 Uttam Nagar,  
 New Delhi-110079.

21. Gulzari Lal  
 S/o Shri Ganga Ram  
 Aged 29 years (DOB: 28.7.72)  
 R/o # 16/717 Bapa Nagar  
 Military Road,  
 Karol Bagh,  
 New Delhi-110005.

22. Avinash  
 S/o Shri Rajinder Singh  
 Aged 25 years (DOB: 26.07.76)  
 R/o RZ-38/323 Gali No.7  
 Geetanjali Park,  
 West Sagr Pur  
 New Delhi-110046.

23. Jagmohar S. Rawat  
 S/o Shri Maharan Singh Rawat  
 Aged 25 years (DOB: 02.07.77)  
 R/o 171 Gulmohar Enclave  
 DDA Flats  
 New Delhi-110049.

24. Ajay Kumar  
 S/o Shri jai Pal  
 Aged 23 years (DOB: 03.09.1979)  
 R/o 120 Sanjay Camp  
 Dakshinpuri,  
 New Delhi-110062. ....Applicants.

## Versus

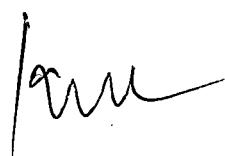
1. Union of India  
 Through the Foreign Secretary  
 Government of India  
 Ministry of External Affairs,  
 South Block  
 New Delhi-110011.

2. The Regional Passport Officer  
 Ministry of External Affairs  
 Hudco Tricot-3,  
 Bhikaji Cama Place  
 R.K. Puram,  
 New Delhi-110066. ....Respondents

By Adv. Dr. D.C. Vihra.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)



Applicants have filed this OA seeking following reliefs:

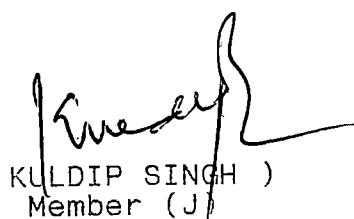
- (1) A declaration by this Hon'ble Tribunal that the applicants are entitled to be considered for regularisation of their services against the Posts of Peons in terms of the DOPT Office Memorandum dated 21.3.79, read with the guidelines issued by the DOPT vide its OM dated 7.6.88 which finds a reference in para 10 of the Scheme of 1993 vide DOPT OM dated 10.9.93 which contained instructions for future policy of the Government of India regarding the engagement/regularisation of casual workers as enunciated in para (d)(ii) of the OM dated 213/79 as mentioned hereinbefore;
- (2) An order/direction by this Hon'ble Tribunal to the Respondents/1 and 2 to regularise the appointment of the applicants Nos. 1-24 against the posts of Peons on their regular establishment as per law, with all the consequential benefits in the form of pay and allowances, appearance in regular as well as special departmental examinations for higher posts and all other financial and service benefits that go with the post of Peons.
- (3) The costs of these proceedings be awarded in favour of the applicant and against the Respondents who have afflicted this avoidable litigation, mental agony and the expenses on the applicant.

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(4) Any other or further relief as may be deemed fit and proper in the facts and circumstances of the case of the applicant may also be granted in favour of the applicant and against the Respondents.

2. But before coming to the Court applicants have also made a representation vide Annexure A-7 on 1.7.2002 which is still stated to be pending under consideration with the department. So it will be appropriate that the department be directed to dispose of the representation within a specified period.

3. Accordingly, I direct the respondents to dispose of the representation Annexure A-7 within a period of 2 months from the date of receipt of a copy of this order and if any grievance survives thereafter applicant is at liberty to approach the Court. OA stands disposed of.

  
( KULDIP SINGH )  
Member (J)

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